

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 129
Appeal No. 1206/252/ND/2018**

In the matter of:

Nextgen Bhumi states Pvt. Ltd.
Vs.
ROC

....**Appellant**

....**Respondent**

Order under Section 252.

Order delivered on 04.01.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant : Mr. Mohit Gulati, CS
For the ROC :
For the IT : Mr. Tushar Gupta, St. Counsel
Mr. Sumit Kumar Mishra, Adv.

ORDER

Learned Counsel for the appellant seeks and granted time to file the additional documents in support of appeal.

List on 17.02.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**

Mukesh- 04.01.2021